

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

RP 74/94 (OA 927/89) Orders of the Tribunal

11/11/94

~~10/11/94~~ 11/11/94

As per order
of Honble V.C. &
Honble Mr. O.P. Sharma
noticed issued to
the party in R.A.
& listed in docket
on dated. 11/11/94.
Along with page no.
1 to 12. &

Vide No.
5905
dated. 5905
5-10-94

Vakalatnama
filed on
20-10-94
25-10-94

A.D. R-1 served.
present to the
Applicant Address
in complaint
and R-2, R-3 A.D.
not served

5-11-94

Reply filed
on 10-11-94
10-11-94

Mr. Surinder Singh - Counsel for
the applicant.
Mr. N.K. Jain - Counsel for
respondent.

The learned Counsel
for the applicant prays for
adjournment. The prayer
is rejected.

We have heard the
learned Counsel for the
parties and we do not
find any force in
the R.P. The R.P. is
dismissed.

(O.P. Sharma)
M(A)

(or Petitioner)
V.C.

Copy sent to
the applicant
& respondent
in
6936

17/11/94

Copy sent for
N.K. Jain
17/11/94